

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 88 of 2012 &  
IA No. 180 of 2012**

**Dated : 27<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Tata Tele Services Ltd.  
Versus**

**.... Appellant (s)**

**Rajasthan Electricity Regulatory  
Commission & Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):**

Mr. Amit Kapur  
Ms. Suganda Somani

**Counsel for Respondent (s):**

Mr. R.K. Mehta,  
Mr. David  
Mr. Antaryami Upadhyay for R.1  
Mr. Pradeep Misra  
Mr. Daleep Kr. Dhayani for  
R-2 to R-4

**ORDER**

Mr. Amit Kapur, the learned counsel for the Appellant has filed his Written Submissions and also made his rejoinder submissions.

The learned counsel for the Respondents are directed to file their respective Written Submissions on or before 17.12.2012 after serving copy on the other side.

Post the matter for reporting compliance and for further submissions on **21.12.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**